

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP No. 17/2016**

**IN THE MATTER OF:**

M/s Mnava Kumar Agarwal	.....Petitioner
v.	
Discovery Enterprises Pvt. Ltd. & Ors.	.....Respondent

SECTION: Under Section 303(2) of the Companies Act

**Order delivered on 07.12.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**R. VARADHARAJAN**  
**Hon'ble Member (Judicial)**

For the Applicant / Petitioner : Mr. Arun Kathpalia, Sr. Adv.  
Ms. Shyed Trehan, Mr. Rahul Sagar S.,  
Mr. Nikhil Ratti Kapoor, Advs.

For the Respondent : Ms. Parul Sharma, Proxy Counsel

**Order**

Part heard.

List the matter on 08<sup>th</sup> December, 2017.

Sd/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd/-  
R. VARADHARAJAN  
Member (Judicial)